

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No.3635 of 2007

Kamlesh Kumar Shrivastava **Petitioner**
Versus
Ranchi Regional Development Authority,
through its Vice-Chairman & Ors. **Respondents**

With
W.P.(C) No.1026 of 2007

Kamlesh Kumar Shrivastava **Petitioner**
Versus
Presiding Officer, Appellate Tribunal Ranchi
Regional Development Authority & Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners :None
For the Respondents :Mr. Arvind Kumar Singh, Adv. (in W.P.C. No.3635/2007)

The matter was taken up through Video Conferencing.

11/20.04.2021: The Court has waited for some time but nobody has logged in on behalf of the petitioners. However learned counsel for the respondent is present.

The matter is adjourned to be listed after Summer Vacation.

(Rajesh Kumar, J.)

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